

DIVISION BENCH  
COURT - I

S-9

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.A.(CAA)/63(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	APEX DEALCOMM PRIVATE LIMITED
UNDER SECTION	SEC. 230-232, SEC 234

**Appearances (via video conferencing/physically)**

Mrs. Manju Bhuteria, Adv. ] For the applicant  
Ms. Aisha Amin, Adv. ]

**ORDER**

1. Ld. Counsel for the applicant present.
2. Ld. Counsel appearing for the applicant seeks three days' time to file hard copy of this appeal with the Registry.
3. At request, time is allowed.
4. Post this matter on **03/05/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**